


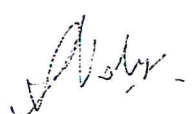
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/62/IB/2017
PETITION NUMBER : CP/597/IB/2017
NAME OF THE PETITIONER(S) : V. NAGARAJAN (RESOLUTION PROFESSIONAL)
NAME OF THE RESPONDENT(S) : V. ANBALAGAN & 8 OTHERS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Sandeep Kumar Per Rerathi	Respondents 1 to 5	
2)	A. Vidyas For M/s. King & Partners	Resp. 8 Applicant	 R Subramanian
3)	R SUBRAMANIAN		

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he is making compliance with the order dated 08.01.2018 and shall file an affidavit in compliance through Mr. V. Anbalagan, i.e., one of the suspended Directors. Mr. V. Anbalagan is directed to file an affidavit of compliance by tomorrow. Put up on 11.01.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk